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Title: The Minister of State in the Ministry of Parliamentary Affairs, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office made a statement correcting the reply given on March 07, 2011 to Unstarred Question No. 1710 by Sarvashri K.D. Desmukh, Abdul Rahman and P. Vishwanathan, MPs regarding 'Looting of Ships'.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of my colleague, Shri G.K. Vasan, I beg to lay a statement correcting the reply given on March 7, 2011 to Unstarred Question No. 1710 by Sarvashri K.D. Deshmukh, Abdul Rahman and P. Viswanathan, MPs regarding 'Looting of Ships'.

The reply given to parts (a) to (c) of the Unstarred Question No. 1710 answered on 7/3/2011 may be read as under:

(a) and (b): Yes, Madam. The details of piracy incidents involving foreign flag vessels which had Indian seafarers on board is as under:

Year wise	Number of ships hijacked with Indian crew on board	Number of Indian Seafarers taken hostage on ships	Number of Indian ships hijacked	Number of Indian MSV's hijacked	Number of Indian Seafarers taken hostage on MSV's
2008	04	53	Nil	1	13
2009	03	32	Nil	04	57
2010	07	63	Nil	08	128
2011 (02.03.11)	02	26	Nil	1	14
Total	16	174	Nil	14	212

(c) As per the reports received from Indian Navy and Coastguard, the number of pirates/looters apprehended by Indian security forces during the last three years is as under:

Year	Number of Pirates Apprehended
2008	23
2009	00
2010	00
2011	43
Total	66

The error occurred due to incorrect inflow of information. The error is regretted.

The delay in making the corrected reply has occurred due to fulfilling the procedures.

